

Dr. Katju: I have no doubt, probably it is correct.

Shri Punnoose: Is there any proposal to explore and find out whether such medical herbs are available in other parts of India, for instance Travancore-Cochin?

Dr. Katju: I shall bear that also in mind.

STRATEGIC ROAD IN BIKANER

*475. **Shri Ajit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government received any complaint regarding construction of a strategic road in former Bikaner State near Indo-Pakistan border, by Delhi division of Military Engineering Service and investigated by Delhi Branch of Special Police Establishment; and

(b) if so, what action has been taken by Government on it?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) A Military Court of Enquiry held an enquiry; the accused involved were ultimately exonerated.

Shri Ajit Singh: May I know when the complaint was lodged with the Special Police and when the Special Police completed its final report?

Shri Datar: Those dates are not before me.

Shri Ajit Singh: Who were the officials and contractors involved in this case?

Shri Datar: There were three officials and one contractor. As the accused have been entirely exonerated it would not be in the public interest to give their names.

Shri Ajit Singh: May I know whether it is a fact that the uncompleted portion of the road was built after the complaint was lodged with the Special Police?

Sari Datar: I have no information.

RESIDENCE OF ANDHRA STATE GOVERNOR

*476. **Shri C. R. Chowdary:** (a) Will the Minister of Home Affairs be pleased to state whether the grant of Rs. 1,50,000, to furnish the residence of the Andhra State Governor and a further sum for the maintenance of the Governor's staff is on a loan basis or is a free grant?

(b) Is the grant by way of cash?

The Deputy Minister of Home Affairs (Shri Datar): (a) Grants are made on loan basis.

(b) Yes.

Shri C. R. Chowdary: May I know whether the same facilities would be extended to the Secretariat staff there?

Shri Datar: In regard to this Government have already issued the President's Order. It gives all the details.

Sari Muniswamy: May I know whether the whole amount will be spent for movables or whether any amount will be set apart for permanent structures?

Shri Datar: It is for the Governor to decide.

Dr. Lanka Sundaram: The second part of part (a) of the question desires the following information, namely, whether a further sum for the maintenance of the Governor's staff is on a loan basis. Can we have the figures in respect of this?

Shri Datar: These figures have already been given in the government gazette. I would invite the hon. Member's attention to the gazette published on 13th September 1953.

Dr. Lanka Sundaram: In view of the fact that His Excellency the Governor of Andhra State has made a substantial surrender of his salary in view of the low finances of the State, and also in view of the fact that the present capital is a temporary capital, may I know whether